

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2671**

TO BE ANSWERED ON THURSDAY, 23rd MARCH, 2023

STATUS OF FORM 6B SUBMISSION

2671. Shri Narayana Koragappa :

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any maximum days have been stipulated for acceptance or rejection of Form 6B submission;*
- (b) the current turnaround days taken for Form 6B acceptance or rejection;*
- (c) whether ECI portal in each State has dashboard display of Form 6B status vide submission/accepted/rejected numbers;*
- (d) total number of first time voters with EPIC-Aadhaar link, as on date, State-wise;*
- (e) the total number of Form 6B submitted, accepted and rejected, as on date, in the country; and*
- (f) the total number of Form 6B submitted, accepted and rejected, as on date, in Karnataka, district-wise?*

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) to (f): The information is being collected and will be laid on the Table of the House.
